

(b) Representative of Central Ground Water Authority is a member of the Expert Committee for Environmental Impact Assessment of Infrastructural Development & Miscellaneous Projects.

(c) Decision on project proposals is normally taken within 90 days of receipt of complete information. During the last year, 24 development projects along the coastal region were accorded environmental clearance by the Ministry.

श्रीमती जमना देवी बारुपाल : सभापति जी, मेरे प्रश्न का जो उत्तर दिया गया है, मैंने पढ़ लिया है, सारा आ गया है। फिर भी मैं पूछना चाहूंगी कि जिन 24 योजनाओं की स्वीकृति दी थी, उनके ऊपर कार्य शुरू कर दिया है क्या?..(व्यवधान) सर, मैंने यह पूछा था कि जिन 24 योजनाओं की स्वीकृति दी है क्या इनके ऊपर कार्य-प्रणाली शुरू कर दी गई है?

श्री दिलीप सिंह जूदेव : सभापति महोदय, ये जो 24 विकास परियोजनाएं हैं, इनकी स्वीकृति दे दी गई है।

श्री सभापति : वह पूछ रही हैं कि काम चालू हो गया है या नहीं?

श्री दिलीप सिंह जूदेव : सर, बिल्कुल हो गया है, काम चालू।

*593 [The questioners (Dr. Alladi P. Raj Kumar and Shrimati N. P. Durga) were absent. For answer *vide* page....*infra*]

Academic ties between the Indian Universities and Foreign Institutions

*594. †SHRI R.P. GOENKA:

DR. C. NARAYANA REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the guidelines for monitoring academic ties between the Indian Universities and Foreign Institutions and scholars have been revised recently;

(b) if so, the details thereof;

(c) whether it is a fact that the fresh guidelines are too stringent to encourage academic research as new proposals would need clearance from a number of bureaucratic channels; and

†The question was actually asked on the floor of the House by Shri R.P. Goenka.

(d) details of machinery established for co-ordination with the academic fraternity to ensure that genuine research proposals are properly evaluated and are also not unduly delayed?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA : (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (d) Guidelines have already been issued by the Cabinet Secretariat in December 1999 regarding clearance for study/research scheme involving foreigners/foreign collaboration from security/sensitivity angle and by the Ministry of Home Affairs in September, 2000 regarding security clearance for holding international conferences/seminars/workshop/etc. in India. The guidelines issued by Ministry of Human Resource Development on 31st January, 2003 mainly relate to the procedure to be observed by Central Universities to enter into an MoU with foreign Universities/Institutions with prior clearance from Ministry of Human Resource Development.

The guidelines in no way discourage genuine research proposals which are being evaluated in consultation with the concerned Ministries.

श्री आर. पी. गोयनका : सभापति महोदय, मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि यह जो कड़ाई इन्होंने की है, इसके बाद यह कितना समय एप्रूवल देने के लिए लेते हैं ?

डॉ. बल्लभभाई रामजीभाई कथीरिया : सभापति जी, यह दिशा-निर्देश में तो कोई कड़ाई नहीं है, लेकिन हर जो प्रपोजल होता है उनके आधार पर उनमें समय लगता है। जैसे कि कभी-कभी कहीं मिनिस्ट्री ऑफ होम अफेयर्स से परामर्श लेना पड़ता है, कहीं मिनिस्ट्री ऑफ एक्सटर्नल अफेयर्स से लेना पड़ता है और बाद में वह ह्यूमेन रिसोर्स में आता है इसलिए It depends upon the proposal concerned.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Allocation for Agriculture and Rural Development in Gujarat

*583. SHRI RAJU PARMAR: Will the Minister of AGRICULTURE be pleased to state :

(a) the per capita amount allocated for agriculture and rural development during the last three years, especially for drought prone areas of Gujarat; and